

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 31th July, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 61/2015 (CZ)	Ramesh Vs. State of Madhya Pradesh & 41 Ors.	Mr. Sivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv.	
FOR HEARING				
2.	(M.A.No.405), (M.A.No.403) in Original Application No. 49/2015	Amarkant Mishra Vs. State of MP & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. S.K.Verma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in